## STATEMENT BY MINISTER

## Status of implementation of recommendations contained in the One Hundred and Twenty-first Report of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I make a Statement regarding Status of implementation of recommendations contained in the One Hundred and Twenty-first Report of the Department-related Parliamentary Standing Committee on Commerce on the Action Taken by the Government on the observations/ recommendations contained in the One Hundred and Eighteenth Report on Demands for Grants (2015-16) pertaining to the Department of Industrial Policy and Promotion.

## RE. HARASSMENT OF WOMEN IN THE NAME OF **COW PROTECTION**

SHRI SHANTARAM NAIK (Goa): Sir, I have a point of order. ... (Interruptions)...

DR. K. V. P. RAMACHANDRA RAO (Telangana): Sir, I have given a notice on Breach of Privilege. ...(Interruptions)...

सुश्री मायावती (उत्तर प्रदेश)ः माननीय उपसभापति जी, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Let me listen to the point of order. ...(Interruptions)... I will allow you, but there is a point of order. Yes, what is the point of order?

SHRI SHANTARAM NAIK: About two years back, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The point of order about something two years back! What is the relevance of something two years back?

SHRI SHANTARAM NAIK: Sir, answers have not been given to the questions for two years. The question was about the land occupied by Defence Forces in Dabolim, Goa. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No. it is related to Question Hour? ...(Interruptions)...

SHRI SHANTARAM NAIK: I asked for details. ...(Interruptions)... Whether deeds have been submitted, mutations have been done. In his reply, I was assured that it would be laid on the Table of the House. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: If it is regarding Question Hour, ...(Interruptions)... you cannot raise it now.